

Calcutta High Court (Appellate Side)

Scrutiny List From 26-07-2021 To 26-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1347/2021	M/S R D DEVELOPERS PVT LTD	MEGHAJIT MUKHERJEE	16-08-2021	01. MOBILE NUMBER OF THE PETITIONER IS NOT PROVIDED. 02. COPY OF THE LOWER COURT CASES IS NOT PROVIDED
2	CO	1352/2021	MINATI GHOSH	SARBANANDA SANYAL	16-08-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 02. PHOTO COPY OF THE ORDER SHEET IS MISSING
3	CPAN	489/2021	RAM RANJAN BHATTACHARJEE	SAURAV ROY		
4	CRA	238/2021	SOMNATH GHOSH	SAIBAL KRISHNA DASGUPTA	16-08-2021	WRONG PRESENTATION FORM
5	CRM	5018/2021	DINESH GUPTA	NAVENDU KUMAR	16-08-2021	1. IN JAIL - IS NOT WRITTEN IN THE ADDRESSING OF PETITIONER.
6	CRM	5025/2021	AVISHEK ROY @ ABHISHEK ROY	SNIGDHA SAHA	16-08-2021	CORRECTION MADE IN THE FIRST PARAGRAPH IS NOT ENDORCED BY THE NOTARY STAMP.
7	CRM	5026/2021	PINTU MAHATA AND MAHATO	SUJATA DAS	16-08-2021	1. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS IMPROPER. 2. ADVOCATE WELFARE LOGO IS ABSENT.
8	CRM	5031/2021	SUSHANTA MISHRA	SOMNATH ADAK	16-08-2021	CRIMINAL MISC CASE NO 501 OF 2021, ORDER DATED 14.07.2021, CERTIFIED COPY IS NOT ORIGINAL
9	CRM	5037/2021	FAKIR SK AND ORS	PRABIR MAJUMDER	16-08-2021	WRONG SPELLING OF THE NAME OF THE HONORABLE CHIEF JUSTICE (ACTING).
10	CRM	5043/2021	GAURANGA AUDHIKARY	SOUGATA BANERJEE		
11	CRM	5044/2021	ANANDA PAL AND ORS	ATULYA SINHA	16-08-2021	PRESENT STATUS OF THE PETITIONER(i.e. PETITIONER IN JAIL) NOT GIVEN.
12	CRR	1529/2021	JAYANTA ROY	ABHIJIT KUMAR DAS	16-08-2021	1. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED WITH THE PETITION.
13	CRR	1530/2021	INDRAJIT GIRI	ARGHYA KAMAL DAS	16-08-2021	SHORT LIST OF DATES,SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTCHED WITH THE PETITION
14	FMAT	434/2021	SALTEE INFRASTRUCTURE LIMITED	ASIF SOHAIL TARAFDER		
15	FMAT	443/2021	ARCHANA TALADHI AND ORS	AMIT RANJAN ROY	16-08-2021	NO VERSUS WRITTEN IN THE CAUSE TITLE OF THE APPEAL

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16	FMAT	445/2021	AIRPORTS AUTHORITY OF INDIA	SUHRID SUR	16-08-2021	NO PHOTOCOPY OF THE ORDER DATED 05-04-2021 AFTER LIST OF DATE AND SYNOPSIS
17	FMAT	446/2021	SUKLA GANGAPUTRA AND ORS	MUKTAKESH DAS	16-08-2021	1. COPY OF ORDER IS NOT ATTACHED AFTER SYNOPSIS.
18	WPA	11891/2021	ASHOK GHOSH	SUDIP GHOSH CHOWDHURY	16-08-2021	1. INVALID CHALAN
19	WPA	11986/2021	MD RAHMAT	AVANTIKA BHARTIA	16-08-2021	1. NO SHORT LIST OF DATES AFTER SYNOPSIS. 2. WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING) 3. NO WELFARE STAMP IN THE VAKALATNAMA.
20	WPA	11992/2021	DIPANKAR GHOSH	MOUMITA PANDIT	16-08-2021	RESPONDENTS NO 5 PINCODE NO IS MISSING .
21	WPA	12003/2021	TAPAN BERA AND OTHERS	ARITRA SHANKAR RAY	16-08-2021	NO SHORT LIST OF DATES AFTER SYNOPSIS.
22	WPA	12004/2021	ASHOKE KUMAR GAYEN	LAKSHMINATH BHATTACHARYA	16-08-2021	NO NOTARY STAMP AFTER CORRECTION OF THE PETITIONER NAME IN THE CAUSE TITLE (FIRST PAGE OF THE WRIT PETITION)
23	WPA	12006/2021	ANAND CARBO PRIVATE LIMITED AND ANOTHER	BINAY KUMAR JAIN	16-08-2021	1. SHORT LIST OF DATES AND SYNOPSIS (WITHIN TWO PAGES) ARE MISSING.
24	WPA	12012/2021	DILIP CHANDRA CHATTERJEE AND ORS	DIKSHITA CHOMAL	16-08-2021	1. SHORT LIST OF DATES AND SYNOPSIS (IN TWO PAGES) ARE MISSING. 2. PIN CODE OF THE ADDRESS OF THE RESPONDENT NO. 5 IS MISSING.
25	WPA	12013/2021	JOYDEB HALDER	SUSMITA SEN	16-08-2021	NO SIGNATURE OF THE LD ADVOCATE IN THE PRESENTATION FORM A.
26	WPA	12018/2021	M/S. GANNET TRADERS PVT LTD AND ANR	DEBADITYA BANERJEE	16-08-2021	1.PIN CODE NUMBER IS ABSENT IN THE ADDRESS OF RESPONDENT NO 5. 2. ADVOCATE CERTIFICATE IS NOT PRESENT ON THE PRAYER PAGE.
27	WPA	12019/2021	SATYEN DAS AND ORS	MARIA RAHAMAN	16-08-2021	MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM.
28	WPA	12028/2021	HASIMAN BIBI AND ORS	ASIF DEWAN	16-08-2021	1. AUTHORIZATION CERTIFICATE NOT WRITTEN ON THE PRAYER PAGE.
29	WPA	12030/2021	ABHIJIT HALDER	RATUL GHOSH	16-08-2021	1.SIGNATURE OF THE ADVOCATE NOT PRESENT ON THE ZERO PAGE.

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						2. LIST OF DATES AND SHORT LIST OF DATES ARE NOT SUBMITTED. 3. THE SPELLING OF THE NAME OF THE PETITIONER DOES NOT MATCH WITH THAT OF HIS SIGNATURE. 4. ADVOCATE WELFARE LOGO IS NOT PRESENT.
30	WPA	12035/2021	ISMAIL SEKH	BISWAJIT NAG	16-08-2021	THE WORD VERSUS IS MISSING IN BETWEEN PETITIONER(S) AND RESPONDENT(S).
31	WPA	12037/2021	SABGATOLLA MONDAL	SWAPAN KUMAR CHATTERJEE	16-08-2021	SYNOPSIS AND BRIEF LIST OF DATES ARE NOT ATTACHED AFTER PRESENTATION FORM
32	WPA	12038/2021	KRISHNA ROY	SWAPAN KUMAR CHATTERJEE	16-08-2021	SHORT LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED WITH THE PETITION.
33	WPA	12052/2021	KEJRIWAL MIINIING PRIVATE LIMITED AND ANR	RAMENDU AGAEWAL	16-08-2021	ABSENCE OF PHONE NUMBER OF PETITIONER IN FORM A
34	WPA	12062/2021	SHARMISHTA DUTTA	SOURAT NANDY	16-08-2021	1. SIGNATURE OF THE ADVOCATE NOT PRESENT ON THE ZERO PAGE. 2. THE NAME OF THE ACT IS ILLEGIBLE.